



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01<sup>st</sup> DECEMBER, 2021

## NOTICE

Please take notice that due to paucity of time the following matter listed on 30.11.2021 in the Court-II were not taken up. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1468 of 2019  (PH)	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  With	30.11.2021	17.12.2021
2.	Comp. App. (AT) (Ins) No. 1473 of 2019  (PH)	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	30.11.2021	17.12.2021

By order of Hon'ble Chairperson

-Sd/-

Registrar